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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

C.P.No.218/KB/2017  
I.A.No.146/KB/2018  
I.A. No. 391/KB/2017

**Present: Hon'ble Member, Shri M.B. Gosavi (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4<sup>th</sup> OCTOBER, 2018, 10:30 A.M**

Name of the Company	Arun Kumar Agarwal,-Versus-Euro Strips Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) ANJAN KUMAR ROY, FCS

Respondents No. 1,  
3, 4 and 6 in  
CP 218/2017 and  
Applicants in IA  
146/2018

*[Signature]*  
04/10/18

2) Adv Anirban Banerjee  
Adv Rajib Mukherjee  
Adv Basabraj Chakravarty

For Respondent no 7  
(Axis Bank)

*[Signature]*  
4/10/18

3) A.K. SHRIVASTAVA, ADV.  
AKASH SHARMA, PCS  
MADHURI PANDEY, PCS

for R-5

*[Signature]*  
4.10.18

4) Mr. Rupak Ghosh, Adv  
Mr. Ayan Dutta, Adv

For  
Petitioner

*[Signature]*  
04.10.18

118. 04-10-2018 – CP No. 218/KB/2017 - IA No. 146/KB/2018 -IA No. 391/KB/2017 – RUN Kumar Agarwal Versus – Euro Strips Pvt. Ltd. & Ors.

## ORDER

The Ld. Counsel for the Petitioner appeared. The Ld. Counsel for the Respondent Nos. 1,3,4 and 6 also appeared. The Ld. Counsel for the Respondent No.7 appeared.

The say has already been filed.

The IA No. 391/KB/2017 has been filed challenging the maintainability of the main CP.

The CP bearing No. CP No. 218/KB/2017 and IA No. 146/KB/2018 shall be heard together.

The IA No. 391/KB/2017 is filed by Respondent No. 5 for striking out his name. The Petitioner has also filed say.

IA No. 391/KB/2017 will be heard earlier than the main CP.

The Ld. Counsel for the Petitioner submitted that one more interim application is filed.

Office to place it on record.

All matters to come up for further consideration on 19-11-2018.

The interim orders, if any, shall continue till the next date of hearing.



(MADAN B GOSAVI)  
MEMBER(JUDICIAL)